

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No.612/2019

IN THE MATTER OF:-

Vinod Kumar Bansal

.....Applicant

Versus

State of Haryana

.....Respondent

Supplementary status report of
Sangeeta Taterwal District Municipal
Commissioner Sirsa on behalf of the
State of Haryana regarding
functioning of solid waste
Management System in Mandi
Dabwali City.

1. Status of Wet Waste Processing :

The amount of solid waste generated is approximate 28 TPD from Municipal Council Area. In which Quantity of Dry waste is approximate 16 TPD and quantity of wet waste is approximate 12 TPD. Technologies used for wet waste processing are pit composting and windrows composting. Approximately 2 to 3 tons per day wet waste is consumed by Piggery Farm/Gaushala. 100% wet waste collected is being disposed off by Municipal Council with the help of pit

composting, windrows. Funds are available in Municipal Council, Dabwali for this activity.

2. Status of Dry Waste Processing /MRF Facility:

Municipal Council has already established MRF Facility at Old Municipal Council office in March-2020. The dry waste is being segregated in different categories/fractions on the basis of their use as per norms. Municipal Council Mandi Dabwali has engaged an agency named Green Planet Waste Management Ltd. for collection, transportation and scientific disposal of dry waste including plastic waste non recyclable, Multi Layer Plastic, Dirty and Mix Plastic waste etc vide letter no. 07 dated 05-01-2021. Municipal Council has also engaged Rag pickers to dispose off dry waste. 95% Dry waste is being disposed of by MC with the Help of Rag pickers, Kabadis and the agency engaged. Copies of latest Pictures photographs of Ground Status Report and above mentioned letters are attached as **Annexure A-2.** ✓

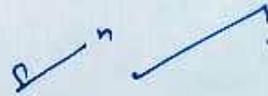
3. Bio Remediation of legacy waste:

There is approximate 30684 Ton of legacy waste present at the existing dumping site of Municipal Council, Mandi Dabwali. The work order was issued vide memo no. MCD/XEN/2020/1284 dated 04-11-2020 for the

Bioremediation of the legacy waste. After which work of layering garbage was started by agency on site. It is humbly submitted here that there were two ways to reach the legacy waste site. But both the ways were blocked by construction of under pass on one side and construction of wall by railway department on other side. Municipal Council Mandi Dabwali made effort to construct way through the Rambagh (Shamshan Bhoomi) which is adjoint to legacy waste site but local public made hindrance and start strike on site. Municipal Council also tried to start work with help of police but due to heavy oppose by the public, work could not be started even after interference by SDM Dabwali and Deputy Commissioner Sirsa. Newspaper cutting are attached herewith in this regard. Municipal Council also made efforts to get the way opened from railway side. (Letter attached). By efforts of SDM Dabwali railway department allowed temporary way to Municipal Council on dated 04-03-2021. Then the machinery for bio remediation for legacy waste could be installed by the agency & work has been started at site, copy of processed waste is attached. Hence the work of bio remediation of legacy waste has been delayed. Due to which agency demanded to extend the time period to complete the work. So time period is extended by

Municipal Council for 3 months. Work will be completed up to 07-07-2021. Photographs and related letters are attached as **Annexure A-3**.

Applicant



District Municipal Commissioner
Sirsa

(SANGEETA TATERWAL I.A.S.)

Place:- Sirsa

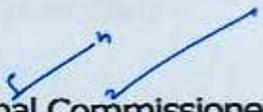
Date:- 13-04-2021

Verification:-

Verified that the content of para 1 to 3 of the status report by way of affidavit are true and correct to my knowledge derived from official record. No part of it is false and nothing has been concealed therein.

Applicant

Place:- Sirsa
Date:- 13-04-2021


District Municipal Commissioner
Sirsa
(SANGEETA TATERWAL I.A.S.)

Annexure A-2

green planet
WASTE MANAGEMENT (P) LTD.

17th Mar, 2021

To,
The Executive Officer
Municipal Council
Mandi Dabwali

Subject: Plastic Waste Collection Jan – Mar 2021

Dear Sir,

This with reference to Registration order no 07 dated 05 Jan 2021 and our continues contribution towards circular economy and our endeavor to keep our city, we have collected a total quantity of 2235 kg for the period 5th Jan- 15th Mar 2021 from the area of Mandi Dabwali for recycling and disposal as per Plastic Waste Management Rules 2018.

We request you to issue a confirmation and appreciation letter in this regard.

Thanks

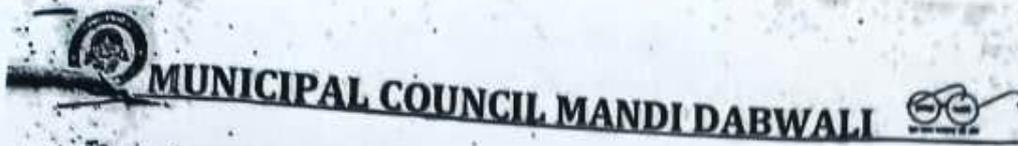


Ravi Kapoor
Executive Director
For Green Planet Waste Management Pvt Ltd

Green Planet Waste Management (P) Ltd.

506, Nipun Tower, Karankuma Community Center, Delhi-110092.
Tel: +91-11-22375415, Fax: 91-11-22377780, E-mail: info@gpwm.in Website: www.gpwm.in
CIN: U90000DL2010PTC203280

Annexure A-3



To
M/s Sona Enterprises,
Sector 12, SCO No. 36,
3rd Floor, Panchkula.

Memo No.: MCD/XEN/2020/ 1284

Dated: 4/11/2020

Subject: Work Order for the work: Bio-Remediation of Legacy Waste at Existing Dumpsite at Mandi Dabwali.

Agreement Cost: Rs. 2,28,28,896/-

Please refer Rate Approval Letter No. XEN-1/BR/DGULB/2020/4352 dated 26.10.2020. This is to inform you that work cited as above, has been allotted to you at following rates and conditions:

Approved Rates: @ Rs. 744/- per MT

Terms & Conditions:

1. You have to make an agreement with the Municipal Council, Mandi Dabwali within a week after receipt of the work order.
2. You are directed to start the work within 7 days from issue of this work order.
3. The agency has to ensure that there should be no violation of any order of any court and Hon'ble NGT and all the legacy waste should be processed and disposed off as per SWM rules 2016 and as per the guidelines of HSPCB and CPCB.
4. The work should be completed by 07.04.2021 positively.
5. Sanitary Landfill Site (SLF) is to be developed by the agency for the disposal of inert and is to be constructed as per the norms/specification prescribed by the Central Public Health and Environmental Engineering Organization (CPHEEO)/Central Pollution Control Board (CPCB).
6. The fraction arising out of the processed waste such as RDF, compost/soil enriches, C&C Waste and inert are being disposed off scientifically as per the norms of CPCB & SWM rule 2016.
7. The agency has to prepare proper record of quantity of the processed waste.
8. The agency shall ensure that daily processing of waste should be of such quantity that the total waste be processed within the prescribed time frame i.e. 07.04.2021 as given by Hon'ble NGT.
9. The agency shall ensure the standards of the fraction arising after the Bio-remediation of the legacy waste such as recyclables, RDF, Inert and compost etc. are fulfilling the norms of MoEF, GPCB or other Govt. departments and the fractions are transported in the covered vehicles as per the norms of MoEF, CPCB etc.
10. In case of any dispute the Executive Engineer, Municipal Council Mandi Dabwali will be the sole arbitrator and his orders will be final.

Annexure A-3

MUNICIPAL COUNCIL MANDI DABWALI



11. A team comprising of Municipal Engineer and Junior Engineer will check the specification/ work is to be done according NS Items & Rate analysis attached.
12. The inspection committee is competent to amend or add any minor change while execution of the work and contractor is bound to do so.
13. The Contractor will be bound to follow all the conditions written in the tender form MW4, D.N.I.T. and tender notice.
14. No material will be supplied by the department.
15. The amount equivalent to 10% of the work done will be detained for one year from the date of completion of work as warrantee for any fault/damage observed in the work including any kind of damage due to faulty workmanship.
16. GST/Income Tax/any applicable tax will be deducted from the bill of contractor as per Government instructions at the time of execution/bill payment.
17. Any items of work not provided in the contract schedule of rates, if required to be executed will be paid as per Haryana PWD Schedule of rates 1988, together with the ceiling premium exhibited in the NIT for various Chapters subject to premium or discount tendered by the contractor, where the items exist in Haryana PWD schedule of rates, 1988. The Department reserves the option to take away any item of work of any part thereof at any time during the currency of contract and re-allot to another contractor with due notice to the contractor without liability of compensation.
18. Contractor is required to provide cautionary measurement/sign boards etc. during execution of work, and he is fully responsible for any loss/compensation in case of accident, mishap at the site of work.

o/c
Executive Engineer M.B.
Municipal Council
Mandi Dabwali

Endst. No.: MCD/XBN/2020/ 1295

Dated: 4/11/2020

A copy of the above is forwarded to the Director General, Urban Local Bodies Haryana, Panchkula for information, please.

Ritish

Sohan
4/11/2020

o/c
Executive Engineer M.B.
Municipal Council
Mandi Dabwali

Annexure A-3

कार्यालय नगर परिषद मण्डी डबवाली (जिला सिरसा)

क्रमांक 1500

दिनांक 15.12.2020

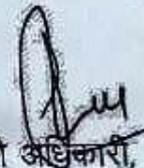
सेवा में

उपमण्डल अधिकारी (ना0),
डबवाली।

विषय : Legacy Waste site/dumpsite की बांउड़ी वाल/रास्ते के निर्माण कार्य मे बाधा डालने बारे।

उपरोक्त विषय के सन्दर्भ में।

विषयाधीन मामले बारे आप महोदय की सेवा में अनुरोध है कि उपरोक्त कार्य नगर परिषद मण्डी डबवाली की देखरेख मे करवाया जा रहा है जिसमें कुछ असामाजिक तत्वों द्वारा रोक लगाई जा रही है। इसलिए आपसे अनुरोध है कि उपरोक्त कार्य हेतू डियूटी मैजिस्ट्रेट नियुक्त करने का कष्ट करें।


कार्यकारी अधिकारी,
नगर परिषद मण्डी डबवाली



Annexure A-3

कार्यालय नगर परिषद मण्डी डबवाली (जिला सिरसा)

क्रमांक 1510

दिनांक 17-12-2020

सेवा में,

Assistant Divisional Engineer
Railway, Hanumangarh

विषय : Bio Remediation of Legacy waste at existing dumpsite near Rambagh Mandi Dabwali.

उपरोक्त विषय के सन्दर्भ में।

विषयाधीन मामले बारे आप महोदय को अवगत करवाया जाता है कि उपरोक्त कार्य नगर परिषद मण्डी डबवाली की देखरेख में करवाया जा रहा है। आपके विभाग द्वारा उक्त स्थान पर लगभग दो फुट की दीवार बनाई हुई है। उपरोक्त कार्य को जनहित में करवाया जा रहा है इसलिए आपसे अनुरोध है कि उपरोक्त वर्णित दीवार को तोड़ कर रास्ता प्रदान करने का कष्ट करें।

f
Dabwali
कार्यकारी अभियन्ता,
नगर परिषद मण्डी डबवाली

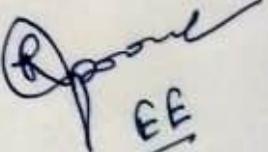
Annexure A-3



Order dt. 13-10-2020 passed by Hon'ble NGT in the matter of OA No. 1011/2018 Jagdish Kumar Vs State of Haryana

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
|---------|---------------|----------------------------|--|--|--|---|---|--|---|---|---|---|---|------------------------------------|-------------------------------------|---------------------------------------|---|-------------------------------------|---|
| Sr. No. | Name of MC | Location of Dumpsite | Quantity of waste of dumpsite (in lakh MT) | Work of remediation of legacy waste started or not | If work started then mention the number of machines/ trommels installed at site for processing of legacy waste (in MT) | Mention the capacity of machinery installed at site for processing at legacy waste (in TPD) | Quantity of waste processed upto 31-03-2021 (in MT) | Quantity of manure/ compost/ soil enricher recovered from the processing of the legacy waste | Quantity of RDF recovered from the processing of legacy waste (in MT) | Quantity of Inert recovered from the processing of legacy waste (in MT) | Quantity of C&D waste recovered from the processing of legacy waste (in MT) | Quantity of hazardous waste /E-waste or any other waste recovered from the processing of legacy waste (in MT) | Method of Disposed off manure/ compost/ soil enricher | Method of disposal of RDF | Method of disposal of inert | Method of disposal of C&D waste | Method of disposal of hazardous waste /E-waste /Bio medical waste etc. | Expected date of completion of work | Remarks if any |
| 1 | Mandi Dabwali | Near Rambagh Mandi Dabwali | 30684 | Work Started | 2 trommels are installed at site | 300 | 300 | 3 | 30 | 3 | 262.5 | 1.5 | Collected at site and will be sent to farmer | Sample sent to the Cement industry | Collected at sanitary landfill site | Road filling and in construction work | Material will be handed over to E waste recycler/ Bio waste recycler etc. | 04-Jul-21 | The place where the plant has been set up by agency. The one way to the site closed by the railway department and other way was closed by PWD Deptt due to Const work of underpass. hence there has been a delay in setting up of plant |
| | | | | | | | | | | | | | | | | | | | |


Executive Officer
MC Mandi Dabwali


EE